

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
RAJYA SABHA
QUESTION NO02.03.2010
ANSWERED ON
AYURVEDIC MEDICINES .

491

Shri Prakash Javadekar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether it is a fact that Government has devised a scheme to ensure the quality guarantee of Ayurvedic medicines;
- (b) if so, the details thereof;
- (c) whether this scheme would ensure the quality guarantee of Ayurvedic medicines; and
- (d) if so, the details of the manner in which quality guarantee would be ensured?

ANSWER

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE

(SHRI S. GANDHISELVAN)

(a) to (d) Yes. Department of AYUSH in collaboration with the Quality Council of India (QCI) has developed a scheme named "Voluntary Certification Scheme for AYUSH Products" which was launched in October, 2009. The Scheme envisages voluntary application by manufacturing industries to the QCI for certification of quality of their products against prescribed standards. Once they fulfil the prescribed standards Premium mark (for international market) and 'Standard mark' (for domestic market) are assigned to the products. This way AYUSH products of quality would be available to the consumers and will help the systems gain more acceptability.